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| | 3. इसकी दीवालें | |
| | 4. घाट | |
| | 5. पार्श्विक उच्च स्तम्भ उत्तरी प्रवेशद्वार और पुल। | |
| | 6. शेरशाह के मकबरे के पश्चिम में प्रवेश द्वार (दिल्ली दरवाजा) | |

जिला सहरसा

67. बैगांव तथा गोरगढ़ के नाम से महेरी प्रसिद्ध प्राचीन टीला

जिला संभाल परगना

68. अरजी मुकीमपुर बारादरी भवनों के खंडहर जिनके नीचे संभवतः छोटी-छोटी कोठरियां तथा मार्ग हैं।
69. हदप जामा मस्जिद।

जिला सारन

70. मांझी
- सभी प्राचीन भवन तथा अन्य स्मारक अथवा अवशेष और सभी कृत्रिम गुफाएं एवं टीले जिनमें उक्त प्राचीन नगर मांझी की सीमाओं के भीतर प्राचीन अवशेष हैं।
 - प्राचीन मांझी नगर के अवशेष।

जिला सिंहभूम

71. बेणी सागर
- बेनीसागर टैंक
 - उक्त हौज के दक्षिण-पूर्वी किनारे पर मंदिर एवं प्रतिमाओं के प्राचीन अवशेष।
72. रुआम प्राचीन किले का स्थल
73. ईटागढ़ प्राचीन टीला

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| | जिला वैशाली | |
| 74. | बासाढ़ | रजा वैसाल का गढ़ के नाम से प्रसिद्ध टीला |
| 75. | हाजीपुर | जुमा मस्जिद |
| 76. | हार्पुर बसोनी तथा स्तूप के उत्खनित अवशेष चक्रमदास गांव | |

Regulation of Pharmacy Education

1460. SHRI K. RAHMAN KHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) what is the reason for the pharmacy education being regulated by AICTE when the Pharmacy Council is established under the Act to regulate pharmacy education;

(b) will it not amount to too many regulatory bodies; and

(c) whether Government will consider delinking pharmacy education either from Pharmacy Council or from AICTE similar to the dental and medical education?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (c) The Pharmacy Council of India under the Pharmacy Act regulates Pharmacy Education at Diploma Level for purposes of registration of Diploma Holders in Pharmacy whereas AICTE is for coordinated development of Technical Education including Architecture, Town Planning, Management, Applied Arts and Crafts and Pharmacy. In order to develop a cooperative plan of action the AICTE has proposed to the Pharmacy Council of India for signing a Memorandum of Understanding between the two Statutory Councils.